GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION

LOK SABHA

STARRED QUESTION NO. 270. TO BE ANSWERED ON MONDAY, THE 31ST DECEMBER, 2018.

FOREIGN DIRECT INVESTMENT

*270. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उदयोग मंत्री

- (a) whether the Government has made any assessment of employment generation by Foreign Direct Investment (FDI) in the country;
- (b) if so, the details of job opportunities created during each of the last five years; and
- (c) the details of bilateral agreements signed by India for Foreign Direct Investment in the country during the said period, country-wise along with the present status thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री सुरेश प्रभु) THE MINISTER OF COMMERCE & INDUSTRY (SHRI SURESH PRABHU)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 270 FOR ANSWER ON 31st DECEMBER, 2018.

(a) & (b): There is at present no central mechanism to collect data on

employment generation by Foreign Direct Investment in the

country.

(c): Details of bilateral Agreements signed by India for FDI

Investment in the Country during the last five years:

S.No.	Country/Region	Name of Agreement	Date of Signing Agreement	Present status
1.	United Arab Emirates (UAE)	Bilateral Investment for Promotion and Protection (BIPA) between Government of the Republic of India and Government of the UAE	12 th December, 2013	Agreement still in force. However, negotiations for a fresh agreement on the lines of India's New Model BIT have commenced.
2.	Belarus	Bilateral Investment Treaty (BIT) between Republic of India and Republic of Belarus	24 th September, 2018	The said agreement is yet to be ratified.
3.	-	Bilateral Investment Agreement (BIA) between India - Taipei Association (ITA) in Taipei and Taipei Economic and Cultural Centre (TECC) in India	18 th December, 2018	
